

NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH,
CUTTACK

ORDER SHEET OF THE HEARING ON 4th JANUARY, 2021, 02:30 P.M.

CP (IB) No. 11/CTB/2020

Present: 1. Hon'ble Member, Ms. Sucharitha R. (J)
2. Hon'ble Member, Shri Satya Ranjan Prasad (T)

Name of the Company	M/s K.K. Roadlines -Vs- M/s Karbon Coke (India) Pvt. Ltd.
Under Section	9 IBC

Coram: 1. Hon'ble Member, Ms. Sucharitha R. (J)
2. Hon'ble Member, Shri Satya Ranjan Prasad (T)

For Petitioner (s) B.P. Panda

For Respondent (s) Pratik Dash

ORDER

Ld. Counsel for the Petitioner is present. Petitioner states that matter has been settled out of the Court. Hence, the matter is dismissed as settled out of the Court.

Sd

Shri Satya Ranjan Prasad
Member (T)

Sd

Ms. Sucharitha R.
Member (J)